

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

OA/021/01241/2015

Date of Order : 06-03-2019

Between :

Dr. Pauline Mary Domingo W/o Sri Gerald Domingo, 61 years, Associate Professor, Railway Degree College, Lallaguda, Secunderabad, R/o Flat No.201, Sukh Sangath Apartments, H.No.10-3-98, 67/B, Teachers'Colony, East Maredpally, Secunderabad-500 026Applicant

AND

1. Union of India, Ministry of Railways, (Railway Board), represented by its Secretary, New Delhi.
2. The General Manager, South Central Railways, Secunderabad.
3. The Chief Personnel Officer, Personnel Branch, South Central Railways, Secunderabad.Respondents

Counsel for the Applicant: Mr. M. Panduranga Rao

Counsel for the Respondents : Mr. S. M. Patnaik, SC for Rlys

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER

THE HON'BLE MRS.NAINI JAYASEELAN, ADMINISTRATIVE MEMBER

(Oral Order per Hon'ble Mr.Justice R. Kantha Rao, Judicial Member)

No representation for the applicant. It is submitted by the learned Standing Counsel for Respondents that the relief prayed for by the applicant

has been granted and proof thereon vide proceeding No. E(O)III-2017/PM/14, dated 28-02-2017 has been produced.

2. The OA is therefore closed. No order as to costs.

(NAINI JAYASEELAN) (JUSTICE R.KANTHA RAO)
ADMINISTRATIVE MEMBER JUDICIAL MEMBER
Dated : 6th March, 2019.
Dictated in Open Court

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